RBI monitors the performance of banks against the stipulated targets/ sub-targets under PSL (on 'quarterly' basis). Further, as per the directions of RBI, Scheduled Commercial Banks (SCBs) having any shortfall in lending to priority sector shall be allocated amounts for contribution to the Rural Infrastructure Development Fund (RIDF) established with NABARD and other Funds with NABARD/NHB/SIDBI/ MUDRA Ltd., as decided by the Reserve Bank from time to time. Also, non-achievement of the priority sector targets/ sub-targets are also taken into account by RBI while considering regulatory clearances/ approvals for various purposes to the banks.

Conversion of IREDA into a green bank

2627. SHRI DEREK O' BRIEN: Will the Minister of FINANCE be pleased to state:

- (a) whether Government had signalled the intention of converting IREDA into a green bank, if so, the details thereof; and
 - (b) whether any step has been taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) and (b) Indian Renewable Energy Development Agency (IREDA) is a Government of India enterprise under the administrative control of the Ministry of New and Renewable Energy (MNRE). Accordingly, inputs in respect of the question were sought from MNRE and in response to the same, IREDA has informed that there is no such proposal of converting IREDA into a green bank.

Measurement reporting verification for climate finance

2628. SHRI DEREK O' BRIEN: Will the Minister of FINANCE be pleased to state:

- (a) how far India has progressed on developing a Measurement Reporting Verification (MRV) for Climate Finance, the details thereof;
 - (b) the agency of Government working on this project, the details thereof;
- (c) the additional finance/capacity-building support India has received on the above project, the details thereof; and
- (d) whether some studies have been conducted to establish a robust MRV, if so, the details of the studies conducted and the findings thereof?